

(b) whether it will have demarcated boundaries on Eastern and Western borders of the country;

(c) whether it will be published in Hindi; and

(d) if so, when?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) A new 1"=40 mile map of India is already on sale to the public since November, 1951.

(b) No: only undemarcated boundaries.

(c) Yes.

(d) First week of August, 1952.

SCHEDULED CASTES

247. Shri Niranjan Jena: Will the Minister of Home Affairs be pleased to state the total amount of money proposed to be sanctioned by the Government of India for the purpose of social, economic and educational improvement of the Scheduled Castes during the year 1952-53 and the amount sanctioned for each State?

The Minister of Home Affairs and States (Dr. Katju): It is not proposed to sanction any amount. The welfare of Scheduled Castes is the responsibility of State Governments and the Constitution does not require any grants to be made for the purpose by the Centre.

LAND UNDER SUGARCANE

248. Shri Bibhuti Mishra: Will the Minister of Food and Agriculture be pleased to state:

(a) the total acreage of land under sugarcane cultivation in India during the year 1951-52 and also 1950-51, Statewise; and

(b) the average yield of sugar cane in the country per acre, Statewise?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). A statement containing the available information is placed on the Table of the House. [See Appendix V, annexure No. 58.]

केन्द्रीय ट्रैक्टर संगठन

२४९. श्री चण्डक : (क) क्या साध तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि केन्द्रीय ट्रैक्टर संगठन योजना के अनुसार

१ जनवरी १९४७ के बाद मध्य प्रदेश को कितने ट्रैक्टर भेजे गये ?

(ख) भेजे गये ट्रैक्टरों की लागत क्या थी ?

(ग) लागत का कितना हिस्सा मध्य प्रदेश सरकार द्वारा सहन किया गया था ?

(घ) इन ट्रैक्टरों द्वारा जोती गई भूमि एकड़ों में कितनी है ?

(ङ) जोती मयी भूमि में कितनी सरकारी ह और कितनी किसानों की ?

(च) ट्रैक्टरों के लिये किसानों से लिये गये किराये की दर क्या है ?

(छ) आजकल कितने ट्रैक्टर काम कर रहे हैं ?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Reclamation operations in Madhya Pradesh were first undertaken by the Central Tractor Organisation in the 1947-48 reclamation season (January to May, 1948). The number of tractors which were operated in the State in 1947-48 and in each of the subsequent years is as follows:

Year	No. & type of tractors	Total No. of tractor
1947-48	Model D7— 32 Nos.	32
1948-49	Model D7— 96 Nos.	96
1949-50	Model D7— 50 Nos.	
	„ D8— 1 No.	
	„ HD-19 — 25 Nos.	
	„ FDE — 30 Nos.	106
1950-51	Model D7 — 49 Nos.	
	„ D8 — 1 No.	
	„ HD-19 — 30 Nos.	
	„ FDE — 30 Nos.	110
1951-52	Model D7 — 11 Nos.	
	„ HD-19 — 30 Nos.	
	„ FDE — 30 Nos.	71

Besides, a few light tractors were also used in the State for miscel-

laneous jobs connected with the land reclamation operations.

(b) The price of the HD-19 tractors operated in the State is Rs. 69,490 each, and that of the FDE tractors is Rs. 54,580 each. The D7 and D8 tractors are second-hand machines which were taken over from American Army Surpluses on the basis of a lump sum payment for all tractors and certain other items of equipment, and the approximate cost per tractor is about Rs. 10,500. Varying amounts had, however, to be spent subsequently on the repair and rehabilitation of these tractors.

(c) The Madhya Pradesh Government do not pay any amount to meet the cost of the tractors as such. In the charges recovered from the State Government on a no profit no loss basis for reclamation work done by the Central Tractor Organisation, the cost of the tractors is represented under depreciation charges. Depreciation charges for the tractors are calculated for the actual number of hours worked on the basis of a life of 10,000 hours for a tractor.

(d) A total area of 2,48,784 acres has been reclaimed by the Central Tractor Organisation in its five years of operations in the State. Out of this, 1,76,009 acres were reclaimed upto the end of the 1950-51 season, and although exact information in the matter has not been received from the State Government, the entire area should have been brought under actual cultivation. The remaining lands which have been reclaimed in the season just ended will be cultivated by the next Rabi season.

(e) Information in this regard has been called for from the State Government and will be placed on the table of the House as soon as received.

(f) This information is also awaited from the State Government. The rate at which recoveries are at present made by the Central Tractor Organisation from the State Government is about Rs. 52 per acre, but the rate at which the latter make recoveries from Kisans is not known.

(g) In the 1951-52 reclamation season which has just ended, 71 tractors were used in the State.